University on 8th November 1974, Dr. R. Ramanna, Director Bhabha Atomic Research Centre mentioned in passing that every night one could see satellites passing and even at Pokaran the team working for the peaceful nuclear experiment used to see these at night. These satellites could have taken photographs, we are not aware whether they did so or not

विद्रोही नागाओ से मुठभेड़ के दौरान घायल हुए तथा मारे गए सीमा सुरक्षा बल तथा केन्द्रीय रिजर्व पुलिस के जवानो की संख्या

3063. **श्री नाथूराम अहिरवार** : क्या गृह मंत्री यह बताने की कृपा करेंगे कि

(क) गत छह महीनों के दौरान विद्रोही नागाओं से मुठभेड़ के दौरान सीमा सुरक्षा दल तथा केन्द्रीय रिजर्व पुलिस के कुल कितने ज्वान घायल हुए तथा मारे गये

(ख) कितने विद्रोही नागा पकड़े तथा मारे गये, और

(ग) इन विद्रोही नागाओं का दमन करने मे सरकार को कितनी सफलता मिली है ?

गृह मंत्रालय में उप-मंत्री (श्री एफ० एच० मोहसिन) (क) 1 जून, 1974 से 30 नवम्बर, 1974 तक पिछले छः महीनो के दौरान नागा विद्रोहियो के साथ मुठभेडो मे केन्द्रीय रिजर्व पुलिस का एक कास्टेबल मारा गया था और पुलिस का एक उप अधीक्षक जख्मी हुआ था। उसी अवधि के दौरान सीमा सुरक्षा दल का कोई व्यक्ति हताहत नहीं हुआ।

(ख) पिछले छ महीनो के दौरान केन्द्रीय रिजर्व पुलिस और सीमा सुरक्षा दल के साथ मुठभेडों मे एक नागा विद्रोही मारा गया था और 71 पकड़े गये थे।

(ग) भूतपूर्व तथाकथित "क्रान्तिकारी नागालैण्ड सरकार" के लगभग 1560 भूमिगत नागा बाहर आये है और 16 अगस्त, 1973 से लगभग 300 हथियारों के साथ आत्मसमर्पण किया है। सुरक्षा बलो ने चीन जाने का प्रयास करने वाले भूमिगत नागाओ को रोकने के लिए अपनी कार्यवाहियां तेज कर दी है। हाल की कार्यवाहियों मे इस गिरोह के 31 सदस्य पकडे गये है। उन नागाओ मे से, जो लगातार भूमिगत रहे है, 15 नागा विद्रोही मारे गये है और चालू वर्ष मे 31 अक्तूबर, 1974 तक सुरक्षा कार्यवाहियो मे 464 पकडे गये है।

Misuse of M.I.S.A. in the arrest of Shri Atal Bihari Vajpayee

3064. SHRI MADHAV RAO SCINDIA:
SHRI HUKAM CHAND KACHWAI:
SHRI ISHWAR CHAUDHRY.

Will the Minister of HOME AFFAIRS be pleased to state

(a) whether Government's attention has been drawn to the criticism appearing in the editorials of some of the leading national dailies of Delhi during the last week of September, 1974 that the arrest of Shri Atal Bihari Vajayee under the Maintenance of Internal Security Act was misuse of this Act;

(b) if so, the facts thereof; and

(c) the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H MOHSIN) (a) The Government have seen the editorial comments in some newspapers about the arrest and detention of Shri Atal Bihari Vajpayee in Bihar under the provisions of the Maintenance of Internal Security Act.

(b) and (c). According to the report of the State Government, a situation developed in Matihari on the 23rd and 24th September, 1974 which gave rise to a reasonable apprehension on the part of the district authorities that attempts might be made by the Janasangh and its supporters to forcibly release the detenus in custody in the local jail. Shri Atal Bihari Vajpayee was then in Motihari on the 24th September, 1974 and taking note of his activities in the town the local district magistrate ordered his detention on the 24th September, 1974 under the provisions of the Maintenance of Internal Security Act with a view to preventing him from acting in any manner prejudicial to the maintenance of public order. After reviewing the situation, the State Government revoked the detention order and Shri Atal Bihari Vajpayee was released on the 26th September, 1974.

Shortage of Raw Materials in Match Industry in West Bengal

3065. SHRI DINEN BHATTACHARYYA: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether Government are aware that due to the acute shortage of raw materials, the Match Industry in West Bengal is on the verge of collapse; and

(b) the steps taken to supply the raw materials?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) No, Sir.

(b) Does not arise.

Clearance of Nellithurai Hydro Electric Project in Tamil Nadu

3066. SHRI C. JANARDHANAN: Will the Minister of ENERGY be pleased to state:

(a) whether the Nellithurai Hydro-Electric project of Tamil Nadu has been cleared by the Union Government;

(b) whether the Kerala Government have protested against the implementation of this scheme pending the settlement of the Cauvery dispute, and no response was received by the State Government;

(c) if so, the reasons therefor; and

(d) Government's final decision thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) Although the Planning Commission had cleared the project, the Central Electricity Authority has not yet accorded approval to it.

(b) to (d) Yes, Sir. The Nellithurai Hydro Electric Project, as proposed by Tamil Nadu, envisages utilisation of the tail race releases below the Pillur Dam on River Bhawani (a tributory of Cauvery) for power generation. Kerala contends that since the project is located in the Cauvery Basin, it should not be sanctioned without their prior concurrence. The matter is under examination.

लघु उद्योगों के लिए मदों का आरक्षण

3067. श्री मूल चन्द डागा : क्या उद्योग और नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) पांचवीं योजना मे पूर्व लघु उद्योगों के लिए किन-किन मदों का आरक्षण किया गया है तथा किन-किन मदों का आरक्षण नहीं किया गया है;

(ख) क्या उक्त प्रयोजन के लिए कोई समिति गठित की गई है; और

(ग) यदि हां, तो कब और समिति के सदस्यों के नाम क्या हैं?